

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 207
(IB)-2240(ND)2019
IA-1175-2022

IN THE MATTER OF:

M/s. Hi Tech Resource Management ... Applicant/Petitioner
Limited

Versus

M/s. Overnite Express Limited ... Respondent

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 22.02.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the SRV : Mr. Rohit Gandhi, Adv., Mr. Hargun Singh Kalra,
Adv.

ORDER

Due to paucity of time, the matter is re-notified to 17.04.2023.

Shigeeet
COURT OFFICER